

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "B": NEW DELHI
BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 3439/Del/2018
(Assessment Year: 2013-14)

Contentra Technologies India Pvt. Ltd, D-103, Okhla Industries Area, Phase-1, New Delhi PAN: AADCP7890D	Vs.	ITO, Ward-6(3), New Delhi
(Appellant)		(Respondent)

Assessee by :	None
Revenue by:	Dr. Maninder Kaur, Sr. DR
Date of Hearing	30/09/2021
Date of pronouncement	01/10/2021

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Id CIT(A)-XXV, New Delhi dated 08.03.2018 for the Assessment Year 2013-14.
2. At the time of hearing the assessee submitted that it has opted to settle the dispute under Direct Taxes Vivaad se Vishwas Act, 2020 and submitted copy of Form No. 3 issued on 05.04.2021 and therefore, it was stated that the appeal of the assessee may be treated as withdrawn.
3. The Id DR did not have any objection to the same.
4. We have carefully perused the letter dated 23.09.2021 submitted by the assessee along with Form No. 3 issued by Ld PCIT, Delhi-1 on 05.04.2021 wherein, for Assessment Year 2013-14 the assessee has opted to settle the dispute under Direct Taxes Vivaad se Vishwas Act, 2020. In view of this the appeal of the assessee is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed.
Order pronounced in the open court on 1/10/2021.

Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Dated : 1/10/2021
A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	30.09.2021
Date on which the typed draft is placed before the dictating member	01.10.2021
Date on which the typed draft is placed before the other member	01.10.2021
Date on which the approved draft comes to the Sr. PS/ PS	01.10.2021
Date on which the fair order is placed before the dictating member for pronouncement	01.10.2021
Date on which the fair order comes back to the Sr. PS/ PS	01.10.2021
Date on which the final order is uploaded on the website of ITAT	01.10.2021
date on which the file goes to the Bench Clerk	01.10.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	